

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB).No. 286/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M.

Name	of the Company	Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt I	Ltd	
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. M. P. K. Toly wolls, AN 2. 02, S. Dulan, Ah.

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Resolus - Propriou

13/10/17

ORDER

The Ld. Counsel for the Respondent/Corporate Debtor and Shri Jitendra Lohia, CA, Interim Resolution Professional are present.

The Ld. Interim Resolution Professional has filed the progress report which may be taken on record.

List on 15-11-2017 for further consideration.

(Jinan KR) Member(J) (Vijai Pratap Singh) Member(J)